

**NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH (COURT-I)  
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON **08.02.2021** at **2.00 P.M**  
THROUGH VIDEO CONFERENCING

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**PRESENT: SHRI R. VARADHARAJAN, MEMBER (JUDICIAL)  
SHRI ANIL KUMAR B, MEMBER (TECHNICAL)**

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**APPLICATION NUMBER** : IA/890/IB/2020 IN MA/75/2020

**PETITION NUMBER** : MA/936/2019 IN CP/507/IB/2017

**NAME OF THE APPLICANT** : Axis Bank Ltd

**NAME OF THE RESPONDENT** : State Bank Of India & 4 Ors  
Diamond Engineering Chennai Pvt Ltd

**UNDER SECTION** : 60(5) Of IBC 2016

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**ORDER**

Due to paucity of time, the matter stands adjourned to **26.03.2021**.

  
**(K.NATARAJAN)**  
Deputy Registrar

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